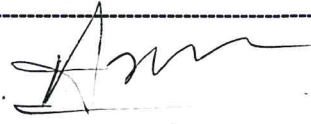



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.6/BB/ 17	-	Hearing	Rule-6 of IB	Subodha Entertainments Co. Ltd., Vs Jacksonblock Facility Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Dr. D. Anurag in Petitioner.		
1	THIRUPAL ARIAE 9448384064	IRP	

**ORDER**

PCS for petitioner is present. IRP has not filed report. List it on 25.09.2017

  
MEMBER(J)

  
MEMBER(T)